

NAME OF CORPOATE DEBTOR : M/S SARVOTTAM REALCON PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 09TH JULY 2021

LIST OF CREDITORS AS ON : 12TH APRIL 2022

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

( AMOUNT IN Rs )

S.NO	Claim No	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHEATHER RELATED PARTY?	VOTING PERCENTAGE					
1	SRPL/A/1	Sundeep J.Jain & Sangeeta Jain	18/07/2021	6,687,023	6,686,446	-	-	-	-	0.46%	-	-	577		The Claimant has calculated excess interest hence rejected.
2	SRPL/A/2	Mamta Singhal & Arvind Kumar Singhal	16/07/2021	11,018,404	11,018,404	-	-	-	-	0.76%	-	-	-		
3	SRPL/A/3	Rajveer Vashisth & Pinky Devi	17/07/2021	10,199,168	10,199,168	-	-	-	-	0.70%	-	-	-		
4	SRPL/A/4	Devendra Kumar Gupta	18/07/2021	11,723,767	7,802,914	-	-	-	-	0.54%	-	3,920,853	-		The Claimant has claimed principal Rs. 74,56,346/- where as BB Agreement of Flat having Flat cost of Rs. 57,60,000/- @3600 per sq.ft. diffrence Rs. 1696346/- and Payment receipts on "PARCHI" Rs. 24,00,000/- Including interest comes to Rs. 39,20,853/- . Hence the claim rejected by the RP.
5	SRPL/A/5	Arti & Jitendra Kumar	20/07/2021	3,592,920	3,590,601	-	-	-	-	0.25%	0	2,319	-		The Claimant has calculated excess interest hence rejected.
6	SRPL/A/6	Rajendra Kumar Jain & Sarita Jain	17/07/2021	10,179,325	10,170,464	-	-	-	-	0.70%	-	8,861	-		The Claimant has calculated excess interest hence rejected.
7	SRPL/A/7	Jitendra Kumar Kaushik & Seema Kaushik	20/07/2021	10,774,925	3,180,841	-	-	-	-	0.22%	7,594,084	-	-		The Claimant has adjusted the booking amount of 24 Home buyers of Rs. 53,05,000/- The RP required <b>Assignment/Endorsement</b> against the respective flats/ units from the actual owner of the flat's. Whereas the claimant has provided some endorsement with respect to units allotted to him hence kept as contingent claim.
8	SRPL/A/8	Bhupesh Arora	16/07/2021	8,314,997	8,314,997	-	-	-	-	0.57%	-	-	-		
9	SRPL/A/9	Dr.Girjesh Kumar Pandey & Dr.Susmita Pandey	18/07/2021	5,878,219	5,875,294	-	-	-	-	0.41%	-	2,925	-		The Claimant has calculated excess interest hence rejected.
10	SRPL/A/10	Dr.Girjesh Kumar Pandey & Dr.Susmita Pandey	18/07/2021	5,929,170	5,929,170	-	-	-	-	0.41%	-	-	-		
11	SRPL/A/11	Dr. Kanchan Kumar Gupta & Dr. Dolly	19/07/2021	10,588,055	10,585,826	-	-	-	-	0.73%	-	2,229	-		The Claimant has calculated excess interest hence rejected.
12	SRPL/A/12	Archana Sharma	22/07/2021	3,558,726	3,493,046	-	-	-	-	0.24%	-	65,680	-		The Claimant has calculated excess interest hence rejected.
13	SRPL/A/13	Archana Nehru & Vivek V Mishra	19/07/2021	8,369,683	8,369,683	-	-	-	-	0.58%	-	-	-		
14	SRPL/A/14	Tanuj Nayyar & Priyanka Gaur	19/07/2021	9,792,843	9,776,451	-	-	-	-	0.67%	-	16,392	-		The Claimant has calculated excess interest hence rejected.
15	SRPL/A/15	Adesh Kumar & Sachin Kumar Gupta	19/07/2021	7,736,067	7,731,836	-	-	-	-	0.53%	-	4,231	-		The Claimant has calculated excess interest hence rejected.
16	SRPL/A/16	Abhishek Ranjan & Smita Sharma	20/07/2021	5,751,647	5,751,647	-	-	-	-	0.40%	-	-	-		
17	SRPL/A/17	Dhiraj & Kumari Radha Rani	19/07/2021	5,819,349	5,819,349	-	-	-	-	0.40%	-	-	-		
18	SRPL/A/18	Manmeet Singh & Tumpa Kaur Bari	17/07/2021	8,453,404	8,445,905	-	-	-	-	0.58%	-	7,499	-		The Claimant has calculated excess interest hence rejected.
19	SRPL/A/19	DEEPAK GOLE & HEMA GOLE	20/07/2021	9,541,223	9,541,223	-	-	-	-	0.66%	-	-	-		
20	SRPL/A/20	Manoj Kumar Jain	19/07/2021	5,819,140	5,818,000	-	-	-	-	0.40%	-	1,140	-		The Claimant has calculated excess interest hence rejected.
21	SRPL/A/21	Raman Goel	24/07/2021	8,058,744	8,058,744	-	-	-	-	0.56%	-	-	-		
22	SRPL/A/22	Sangeeta Goel	24/07/2021	8,035,326	8,035,326	-	-	-	-	0.55%	-	-	-		
23	SRPL/A/23	Shailender Kapoor & Aruna Kapoor	24/07/2021	10,430,440	10,430,440	-	-	-	-	0.72%	-	-	-		
24	SRPL/A/24	Surendra Kumar Kansal	24/07/2021	7,868,609	7,862,450	-	-	-	-	0.54%	-	6,159	-		The Claimant has calculated excess interest hence rejected.
25	SRPL/A/25	RANJANA GHOSH	26/07/2021	5,135,655	5,135,655	-	-	-	-	0.35%	-	-	-		
26	SRPL/A/26	Renu Jindal	24/07/2021	1,526,684	1,526,684	-	-	-	-	0.11%	-	-	-		
27	SRPL/A/27	Sneh Lata Arora	24/07/2021	6,647,751	6,647,751	-	-	-	-	0.46%	-	-	-		The Claimant has revised the FORM C
28	SRPL/A/28	Sachin Jain	26/07/2021	10,190,211	-	-	-	-	-	0.00%	10,190,210	-	-		The Claimant has not provided the Builder Buyer agreement in support of their Claim to RP whereas claimant submitted the affidavit (without noterised) for BBA. Claimant did not provided Bank Statement and further Form CA has incomplete information.
29	SRPL/A/29	Manoj Jain	24/07/2021	3,343,257	3,343,257	-	-	-	-	0.23%	-	-	-		
30	SRPL/A/30	Manoj Jain & Meeta Jain	24/07/2021	3,537,585	3,536,013	-	-	-	-	0.24%	-	1,572	-		The Claimant has calculated excess interest hence rejected.
31	SRPL/A/31	SUNITA ARYA	24/07/2021	3,777,227	3,777,227	-	-	-	-	0.26%	-	-	-		
32	SRPL/A/32	Sachin Jain	23/07/2021	6,071,910	4,343,810	-	-	-	-	0.30%	1,728,100	-	-		The Claimant has not provided the payment receipts of Rs. 10,75,525/-, bank statements and further the amount of contingent claim did not verified from the record of CD.
33	SRPL/A/33	Vijay Arora	24/07/2021	10,048,753	10,048,753	-	-	-	-	0.69%	-	-	-		
34	SRPL/A/34	Vinod Kumar Mittal	23/07/2021	7,486,141	7,483,577	-	-	-	-	0.52%	-	2,564	-		The Claimant has calculated excess interest hence rejected.
35	SRPL/A/35	Sunil Bisht & Roopali Bisht	24/07/2021	1,159,452	1,159,452	-	-	-	-	0.08%	-	-	-		
36	SRPL/A/36	Archana Singh	25/07/2021	4,292,667	4,292,667	-	-	-	-	0.30%	-	-	-		
37	SRPL/A/37	Laxmi Narayan & Kavita Varshney	21/07/2021	9,909,014	9,894,002	-	-	-	-	0.68%	-	15,012	-		The Claimant has calculated excess interest hence rejected.
38	SRPL/A/38	Praveen Kumar Maini	24/07/2021	8,463,200	579,671	-	-	-	-	0.04%	7,883,529	-	-		The Claimant has claimed principal Rs. 73,00,000/- where as BB Agreement of Flat having Flat cost of Rs. 64,00,000/- and The claimant only submitted one payment receipts of Rs. 500,000/- and balance payment adjustment through Journal entries. Hence kept as contingent claim.

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			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
39	SRPL/A/39	Shekhar Tiwari	23/07/2021	944,177	944,177	-	-	-	-	-	0.07%	-	-	-	The Claimant has not provided the Builder Buyer agreement , payment receipts and bank statements in support of their Claim to RP. Since in the absence of documents/information by the Claimant the RP reject the claim. - Affidavit received as per AAKASH communication.
40	SRPL/A/40	Rohit Singh	23/07/2021	3,248,000	2,180,471	-	-	-	-	-	0.15%	1,064,581	2,948	-	The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 7,00,000/- is pending. Hence the amount along with interest kept as contingent claim.
41	SRPL/A/41	Renu Goel	24/07/2021	4,586,285	4,573,627	-	-	-	-	-	0.32%	-	12,658	-	The Claimant has calculated excess interest hence rejected.
42	SRPL/A/42	Shailendra Pratap	22/07/2021	805,676	793,447	-	-	-	-	-	0.05%	-	12,229	-	The Claimant has calculated excess interest hence rejected.
43	SRPL/C/43	Jolly Jain	20/07/2021	5,652,375	5,648,601	-	-	-	-	-	0.39%	-	3,774	-	The Claimant has calculated excess interest hence rejected.
44	SRPL/C/44	Jolly Jain	20/07/2021	5,651,923	5,647,260	-	-	-	-	-	0.39%	-	4,663	-	The Claimant has calculated excess interest hence rejected.
45	SRPL/C/45	Sanjay Jain	22/07/2021	7,360,619	4,811,036	-	-	-	-	-	0.33%	-	2,549,583	-	The Claimant has claimed a PARCHI" of Rs. 17,50,000/- Hence the amount of Rs. 25,49,589/- included interest rejected by the RP.
46	SRPL/C/46	Navneet Singh & Neetu Singh	19/07/2021	6,349,695	6,341,899	-	-	-	-	-	0.44%	-	7,796	-	The Claimant has calculated excess interest hence rejected.
47	SRPL/C/47	Shnu & Gourav Sharma	17/07/2021	6,384,135	6,367,809	-	-	-	-	-	0.44%	-	16,326	-	The Claimant has calculated excess interest hence rejected.
48	SRPL/C/48	Shobha Jain	18/07/2021	6,354,683	6,345,318	-	-	-	-	-	0.44%	-	9,365	-	The Claimant has calculated excess interest hence rejected.
49	SRPL/C/49	Raksha Jain & K.P.Jain	19/07/2021	6,068,791	6,048,006	-	-	-	-	-	0.42%	-	20,785	-	The Claimant has calculated excess interest hence rejected.
50	SRPL/C/50	Vijay Dora	20/07/2021	6,999,519	6,720,599	-	-	-	-	-	0.46%	-	278,920	-	The Claimant has calculated excess interest hence rejected.
51	SRPL/C/51	Yogesh Kumar Khanduja	18/07/2021	6,382,050	6,374,167	-	-	-	-	-	0.44%	-	7,883	-	The Claimant has calculated excess interest hence rejected.
52	SRPL/C/52	Shashank Shekhar	21/07/2021	3,258,930	1,074,416	-	-	-	-	-	0.07%	2,184,514	-	-	The Claimant has transferred to BMW India Financial Services Pvt. Ltd. of Rs. 15000/- dated 28-6-17 & Rs. 1656308/- dated 7-9-17 and against this transaction the CD provided receipt to Claimant.
53	SRPL/C/53	Amit Kumar Sharma & Nupur Sharma	18/07/2021	3,792,972	3,792,972	-	-	-	-	-	0.26%	-	-	-	-
54	SRPL/C/54	Amit Mehra & Rupali mehra	20/07/2021	5,725,554	5,524,320	-	-	-	-	-	0.38%	-	201,234	-	The Claimant has not provided receipt of Rs. 131,340/- and could not be verify from the tally record of the CD whereas the claimant has submitted the bank statement but the same could not be verified.
55	SRPL/C/55	Ravindra Kankane & Ritu Kankane	20/07/2021	5,124,735	5,124,735	-	-	-	-	-	0.35%	-	-	-	-
56	SRPL/C/56	Kapil Laur	19/07/2021	5,900,331	5,900,331	-	-	-	-	-	0.41%	-	-	-	-
57	SRPL/C/57	Sonali Seema & Manoj Kumar Singh	22/07/2021	7,250,717	7,250,717	-	-	-	-	-	0.50%	-	-	-	-
58	SRPL/C/58	Akhilesh Kumar Singh & Rinki Bhagat	20/07/2021	5,719,039	5,719,039	-	-	-	-	-	0.39%	-	-	-	-
59	SRPL/C/59	Megh Chandra Jain & Sarla Jain	19/07/2021	6,227,315	6,224,499	-	-	-	-	-	0.43%	-	2,816	-	The Claimant has calculated excess interest hence rejected.
60	SRPL/C/60	Jain Swaroop Jain & Usha Jain	19/07/2021	7,164,322	7,149,513	-	-	-	-	-	0.49%	-	14,809	-	The Claimant has calculated excess interest hence rejected.
61	SRPL/C/61	Shyam Kumar Bansal	26/07/2021	2,637,853	1,163,063	-	-	-	-	-	0.08%	0	1,474,790	-	The Claimant has not provided complete payment receipts amounted Rs. 797061/- and bank statements in support, Interest excess calculated.
62	SRPL/C/62	Rachit Jain & Anju Jain	26/07/2021	6,542,221	6,540,305	-	-	-	-	-	0.45%	-	1,916	-	The Claimant has calculated excess interest hence rejected.
63	SRPL/C/63	Khyati Goyal & Rachit Jain	26/07/2021	6,543,142	6,535,499	-	-	-	-	-	0.45%	-	7,643	-	The Claimant has calculated excess interest hence rejected.
64	SRPL/C/64	Arti Jain	26/07/2021	6,933,378	6,015,584	-	-	-	-	-	0.41%	917794	-	-	The Claimant hasnot provided payment receipts Rs.585582/- and bank statements in support. hence put as contingent.
65	SRPL/C/65	Rekha Jain	26/07/2021	7,334,591	6,446,651	-	-	-	-	-	0.44%	887940	-	-	The Claimant hasnot provided payment receipts Rs.586100/- and bank statements in support. hence put as contingent.
66	SRPL/C/66	Rekha Jain	26/07/2021	3,744,602	3,738,904	-	-	-	-	-	0.26%	-	5,698	-	The Claimant has calculated excess interest hence rejected.
67	SRPL/C/67	Roma Jain	26/07/2021	1,300,000	1,300,000	-	-	-	-	-	0.09%	-	-	-	-
68	SRPL/C/68	Sangeeta Jain & Vinay Kumar Jain	07/08/2021	6,744,800	6,728,923	-	-	-	-	-	0.46%	-	15,877	-	The Claimant has calculated excess interest hence rejected.
69	SRPL/C/69	Jatin Ahuja	26/07/2021	6,927,047	6,919,941	-	-	-	-	-	0.48%	-	7,106	-	The Claimant has calculated excess interest hence rejected.
70	SRPL/C/70	Vishnu Prasad Pandey	26/07/2021	1,153,643	1,153,643	-	-	-	-	-	0.08%	-	-	-	The RP Observe the case of double allotment on the part of CD. Flat No. C-1007 also issued to Vishnu Prasad Pandey, Allotment letter provide by both the party and receipts .
71	SRPL/C/71	Mohit Agarwal	26/07/2021	6,720,512	6,720,282	-	-	-	-	-	0.46%	-	230	-	The Claimant has calculated excess interest hence rejected.
72	SRPL/C/72	Chakresh Jain	26/07/2021	7,872,229	7,872,229	-	-	-	-	-	0.54%	-	-	-	-
73	SRPL/C/73	Ranjana Ghosh	27/07/2021	2,069,925	2,069,925	-	-	-	-	-	0.14%	-	-	-	-
74	SRPL/C/74	Ashok Goel	27/07/2021	2,764,433	2,756,915	-	-	-	-	-	0.19%	-	7,518	-	The Claimant has calculated excess interest hence rejected.
75	SRPL/C/75	Pawan Kumar Gupta	27/07/2021	3,623,178	3,615,162	-	-	-	-	-	0.25%	-	10,016	-	The Claimant has calculated excess interest hence rejected.
76	SRPL/C/76	Praveen Gupta & Ranjana Gupta	27/07/2021	3,335,220	3,330,736	-	-	-	-	-	0.23%	-	4,484	-	The Claimant has calculated excess interest hence rejected.
77	SRPL/C/77	Renu Goel	27/07/2021	3,553,159	3,543,351	-	-	-	-	-	0.24%	-	9,808	-	The Claimant has calculated excess interest hence rejected.
78	SRPL/C/78	Renu Goel	27/07/2021	3,908,241	3,897,392	-	-	-	-	-	0.27%	-	10,849	-	The Claimant has calculated excess interest hence rejected.
79	SRPL/C/79	Sneh Lata Jain	23/07/2021	5,376,900	4,760,915	-	-	-	-	-	0.33%	-	615,985	-	The Claimant Submitted cash receipt (Parchi) of Rs. 500000/- as the same can not be verified from the accounting record of CD. Hence rejected.

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			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
80	SRPL/C/80	Pradip Kumar Jain	23/07/2021	7,125,900	6,277,498	-	-	-	-	0.43%	-	-	848,402		The Claimant claimed principal Rs. 4950000/- where as BB Agreement of Flat having cost of Rs. 4749500/- difference Rs. 200500/- less form principal and The Claimant Submitted cash receipt (Parchi) of Rs. 500000/- and the amount has cancelled / rejected by the RP. The amount could not be verified through CD records/ Tally.
81	SRPL/C/81	Yashoda Devi & Pradeep Kumar	23/07/2021	2,743,621	2,740,756	-	-	-	-	0.19%	-	-	2,865		The Claimant has calculated excess interest hence rejected.
82	SRPL/C/82	Pankaj Kumar Jain & Shikha Jain	24/07/2021	6,904,997	6,904,997	-	-	-	-	0.48%	-	-	-		
83	SRPL/C/83	Rita Jain	23/07/2021	5,567,010	5,566,855	-	-	-	-	0.38%	-	155			The Claimant has calculated excess interest hence rejected.
84	SRPL/C/84	Amit Kumar	24/07/2021	4,909,600	4,892,014	-	-	-	-	0.34%	-	17,586			The Claimant has calculated excess interest hence rejected.
85	SRPL/C/85	Kailash Jain	24/07/2021	5,552,910	5,529,783	-	-	-	-	0.38%	-	23,127			The Claimant has calculated excess interest hence rejected.
86	SRPL/C/86	Gaurav Arora	28/07/2021	3,046,849	3,038,630	-	-	-	-	0.21%	-	8,219			The Claimant has calculated excess interest hence rejected.
87	SRPL/C/87	Yogendra Singh	28/07/2021	8,120,000	-	-	-	-	-	0.00%	8,120,000	-	-		The BB Agreement undated and Complete Payment receipts and bank statements are not provided in support by the claimant. Further the claimant provided only two receipts in total of Rs. 1300000/- out of which only 500000/- verified from the record of CD and no affidavit receive from the claimant for BBA.
88	SRPL/B/88	Dharmendra Singh	26/07/2021	6,078,354	6,078,354	-	-	-	-	0.42%	-	-	-		
89	SRPL/B/89	Sangeeta Sahni	26/07/2021	3,200,813	3,196,318	-	-	-	-	0.22%	-	4,495			The Claimant has calculated excess interest hence rejected.
90	SRPL/B/90	Gaurav Tyagi	23/07/2021	934,082	-	-	-	-	-	0.00%	932,349	1,733			The Claimant has surrendered the unit/flat no. 408 (B) and paid an amount of Rs. 564,882/- to the Corporate Debtor. Further the claimant has submitted his claim by filling form C instead Form CA hence kept under contingent. The amount of Claim verified upto Rs. 5,00,000/- form the record of CD. - Ask to submit the affidavit for not receiving the amount back from the CD.
91	SRPL/B/91	Archana jain	24/07/2021	1,898,602	1,894,822	-	-	-	-	0.13%	-	3,780			The Claimant has calculated excess interest hence rejected.
92	SRPL/B/92	Neeraj Tyagi & Pramod Tyagi	23/07/2021	5,609,325	5,600,494	-	-	-	-	0.39%	-	8,831			The Claimant has calculated excess interest hence rejected.
93	SRPL/B/93	RAJNEESH GUPTA AND PRAGYA GUPTA	19/07/2021	8,399,013	8,399,013	-	-	-	-	0.58%	-	-			
94	SRPL/B/94	VIPIN KUMAR	19/07/2021	7,756,308	7,727,299	-	-	-	-	0.53%	-	29,009			The Claimant has calculated excess interest hence rejected.
95	SRPL/B/95	NITIN TYAGI	22/07/2021	9,850,506	9,547,873	-	-	-	-	0.66%	301,041	1,592			The Claimant provided bank receipt of Rs. 200,000/- not verify from the record of CD and no BAnk statement provided in support.
96	SRPL/B/96	ANIL KUMAR CHATURVEDI	21/07/2021	7,064,403	7,054,288	-	-	-	-	0.49%	-	10,115			The Claimant has calculated excess interest hence rejected.
97	SRPL/B/97	SUMEET SHARMA AND RUCHI SHARMA	20/07/2021	6,947,929	6,933,146	-	-	-	-	0.48%	-	14,783			The Claimant has calculated excess interest hence rejected.
98	SRPL/B/98	SHALINI GUPTA	24/07/2021	5,489,155	5,489,155	-	-	-	-	0.38%	-	-			
99	SRPL/B/99	Saurabh Bajpai	24/07/2021	8,885,553	6,755,378	-	-	-	-	0.47%	2,104,526	25,649			The Claimant has not provided bank statement against receipt of Rs 700000/- and Rs.700000/- on 31-3-15 and 23-3-15. The amount has not verified from the books/ records of the CD. Hence put under contingent claim and excess interest Rs. 25649/- rejected.
100	SRPL/B/100	JAMOTRI BACHHETY AND OM PRAKASH BACHHETY	24/07/2021	6,454,620	6,454,620	-	-	-	-	0.45%	-	-			
101	SRPL/B/101	ABDUL AZIZ ASIF	24/07/2021	7,235,676	5,504,381	-	-	-	-	0.38%	-	1,731,295			The Claimant has paid Rs. 1154823/- in cash to CD and receipts issued to claimant are filled with cheque numbers instead of cash receipts and The same have not verified from the records of CD. Hence rejected.
102	SRPL/B/102	ANKUR KHANDELWAL	09/09/2021	5,956,552	5,956,552	-	-	-	-	0.41%	-	-			The Claimant submitted incomplete Form CA. Further despite our repeated reminder the claimant unable to provide the same hence the claim put under contingent column.
103	SRPL/B/103	RAJ KUMAR GUPTA AND SUMAN GUPTA	23/07/2021	4,058,149	4,047,197	-	-	-	-	0.28%	-	10,952			The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 122,970/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit received
104	SRPL/B/104	SANJEEV GUPTA	23/07/2021	4,296,699	4,291,395	-	-	-	-	0.30%	-	5,304			The Claimant has calculated excess interest hence rejected. and Hard copy of affidavit in support of cash payment receipts of Rs. 135181/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received
105	SRPL/B/105	MANDHIR KAUR & HARPAL SINGH	23/07/2021	5,615,971	5,614,096	-	-	-	-	0.39%	-	1,875			The Claimant has calculated excess interest hence rejected.
106	SRPL/B/106	RISHI SHARMA	19/07/2021	6,702,869	6,702,869	-	-	-	-	0.46%	-	-			
107	SRPL/B/108	SUNIL KUMAR	23/07/2021	5,132,629	5,132,629	-	-	-	-	0.35%	-	-			
108	SRPL/B/109	ANCHIT JAIN & SHRUTI JAIN	17/07/2021	7,028,086	7,025,750	-	-	-	-	0.48%	-	2,336			The Claimant has calculated excess interest hence rejected.
109	SRPL/B/110	IDRIES AHMAD & Zareen Ahmad	21/07/2021	7,105,199	7,059,950	-	-	-	-	0.49%	-	45,249			The Claimant has calculated excess interest hence rejected.
110	SRPL/B/111	BRAJ MOHAN SHARMA	21/07/2021	6,796,124	6,796,124	-	-	-	-	0.47%	-	-			
111	SRPL/B/112	ANURAG MODI	19/07/2021	6,937,912	6,937,912	-	-	-	-	0.48%	-	-			
112	SRPL/B/113	RAKESH GUPTA	05/08/2021	2,486,466	2,479,233	-	-	-	-	0.17%	-	7,233			The Claimant has calculated excess interest hence rejected.

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			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
113	SRPL/B/114	MANAS SRIVASTAVA AND KOMILA SRIVASTAVA	21/07/2021	7,850,915	6,631,781	-	-	-	-	-	0.46%	750,904	-	468,231	The Claimant claimed a Cash parchi in simple paper of Rs. 400,000/- and CN of Rs. 636000. the same could not be verified from the records of CD.
114	SRPL/B/115	CHANDRALEKHA LOCHAN	27/07/2021	7,112,404	7,112,404	-	-	-	-	-	0.49%	-	-	-	
115	SRPL/B/116	Vikram Goyal	19/07/2021	6,402,023	6,402,023	-	-	-	-	-	0.44%	-	-	-	
116	SRPL/B/117	Mukesh Dandriyal	21/07/2021	6,689,725	6,689,725	-	-	-	-	-	0.46%	-	-	-	
117	SRPL/B/118	Prakhar Rastogi	26/07/2021	4,015,972	4,012,225	-	-	-	-	-	0.28%	-	3,747	-	The Claimant has calculated excess interest hence rejected.
118	SRPL/B/119	Rani Gupta	24/07/2021	3,750,627	3,568,368	-	-	-	-	-	0.25%	182,259	-	-	The Claimant has not provided affidavit for Cash Receipt of Rs. 111000/- whereas the cash receipt verify from the record of CD.Hence cash amount along with interest Rs, 182259/- kept as contingent claim.
119	SRPL/B/120	Pallavi	18/07/2021	6,008,723	6,008,723	-	-	-	-	-	0.41%	-	-	-	
120	SRPL/B/121	Rita Jain	25/07/2021	6,472,665	6,472,665	-	-	-	-	-	0.45%	-	-	-	
121	SRPL/B/122	Gaurav Garg & Nidhi Garg	19/07/2021	6,669,375	6,658,773	-	-	-	-	-	0.46%	-	10,602	-	The Claimant has calculated excess interest hence rejected.
122	SRPL/B/123	Sachin Rastogi & Navita Rohatgi	17/07/2021	6,718,146	6,707,093	-	-	-	-	-	0.46%	-	11,053	-	The Claimant has calculated excess interest hence rejected.
123	SRPL/B/124	Avneet Grover	26/07/2021	8,120,283	8,120,283	-	-	-	-	-	0.56%	-	-	-	
124	SRPL/B/125	Pankaj Arora & Asha Arora	18/07/2021	4,701,807	4,701,807	-	-	-	-	-	0.32%	-	-	-	
125	SRPL/B/126	Ajit Singh	18/07/2021	4,810,225	4,809,166	-	-	-	-	-	0.33%	-	1,059	-	The Claimant has calculated excess interest hence rejected.
126	SRPL/B/127	Niti Agrawal	22/07/2021	7,287,259	7,258,666	-	-	-	-	-	0.50%	-	28,593	-	The Claimant has calculated excess interest hence rejected.
127	SRPL/B/128	Rameshwar Singh & Snehlata Singh	23/07/2021	2,285,885	2,285,885	-	-	-	-	-	0.16%	-	-	-	
128	SRPL/B/129	Nidhi Paul	23/07/2021	7,478,848	7,478,848	-	-	-	-	-	0.52%	-	-	-	
129	SRPL/B/130	Anuj Kumar & Kanupriya Rao	19/07/2021	7,528,861	7,101,691	-	-	-	-	-	0.49%	-	427,170	-	The Claimant has calculated excess interest hence rejected.
130	SRPL/B/131	Abhinav Kumar Garg	20/07/2021	7,239,029	7,170,946	-	-	-	-	-	0.49%	-	68,083	-	The Claimant claimed principal Rs. 4588141/- where as BB Agreement of Flat having Flat cosr of Rs. 4545950/- Excess amount Rs. 63256/- less from principal and excess interest Rs. 4827/- both rejected.
131	SRPL/B/132	Rajeev Jain & Arun Kumar Jain	21/07/2021	6,320,481	6,312,830	-	-	-	-	-	0.44%	-	7,651	-	
132	SRPL/B/133	Sanjay singh & Anjali singh	24/07/2021	6,682,415	6,666,490	-	-	-	-	-	0.46%	-	15,925	-	
133	SRPL/B/134	Anmol Garg & Garima Garg	16/07/2021	6,620,227	6,609,602	-	-	-	-	-	0.46%	-	10,625	-	The Claimant has calculated excess interest hence rejected.
134	SRPL/B/135	Rajeev Sharma	25/07/2021	1,832,678	-	-	-	-	-	-	0.00%	1,829,490	3,188	-	The Claimant has calculated excess interest hence rejected and Hard copy of affiadavit in support of BBA/ Allotment letter is pending. Hence the amount along with interest kept as contingent claim.
135	SRPL/B/136	Sunita Gupta & Om Shanker	22/07/2021	3,703,710	3,696,817	-	-	-	-	-	0.25%	-	6,893	-	The Claimant has calculated excess interest hence rejected. and Hard copy of affiadavit in support of cash payment receipts of Rs. 119520/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received.
136	SRPL/B/137	Rakesh Raj & smita raj	18/07/2021	4,248,315	4,245,223	-	-	-	-	-	0.29%	-	3,092	-	The Claimant has calculated excess interest hence rejected.
137	SRPL/B/138	Shivam Kumar Mishra	25/07/2021	7,106,791	7,099,819	-	-	-	-	-	0.49%	-	6,972	-	The Claimant has calculated excess interest hence rejected.
138	SRPL/B/139	Vivek Singhal & Priyanka Singhal	18/07/2021	7,020,991	7,020,991	-	-	-	-	-	0.48%	-	-	-	The Claimant has calculated excess interest hence rejected.
139	SRPL/B/140	Vinod Kumar & Mrs Soni	21/07/2021	6,688,723	6,688,723	-	-	-	-	-	0.46%	-	-	-	The Claimant has calculated excess interest hence rejected.
140	SRPL/B/141	Anita Gupta	23/07/2021	7,970,683	6,055,347	-	-	-	-	-	0.42%	-	1,915,336	-	The Claimant has claimed principal Rs. 5326802/- where as BB Agreement of Flat having Flat cost of Rs. 5269300/- Diff 57502/- less from principal, a receipt of Rs. 102000/- paid by cheque which was bounced as per the record of CD and Rs. 1150,000/- cash parchi. Hence rejected and Hard copy of affiadavit in support of cash payment receipts of Rs. 107309/- is pending. Hence the amount along with interest kept as contingent claim. Affidavit Received
141	SRPL/B/142	Deepak Varshney	21/07/2021	6,823,831	6,823,831	-	-	-	-	-	0.47%	-	-	-	
142	SRPL/B/143	SHYAM GOLE & SWATI GOLE	20/07/2021	6,338,717	6,335,351	-	-	-	-	-	0.44%	-	3,366	-	The Claimant has calculated excess interest hence rejected.
143	SRPL/B/144	HANSLATA GUPTA AND D.K.GUPTA	19/07/2021	7,188,901	7,188,901	-	-	-	-	-	0.50%	-	-	-	
144	SRPL/B/145	BALRAM SHARMA AND MITHLESH SHARMA	20/07/2021	8,805,998	8,805,998	-	-	-	-	-	0.61%	-	-	-	
145	SRPL/B/146	SUNIL DUTT GAKHAR	24/07/2021	3,781,152	3,763,386	-	-	-	-	-	0.26%	-	17,766	-	The Claimant has calculated excess interest hence rejected.
146	SRPL/B/147	VINEETA JHA	26/07/2021	6,799,135	6,794,727	-	-	-	-	-	0.47%	-	4,408	-	The Claimant has calculated excess interest hence rejected.
147	SRPL/B/148	SANJAY SINGH & ANJALI SINGH	24/07/2021	6,963,463	6,954,094	-	-	-	-	-	0.48%	-	9,369	-	As per BBA Flat No 1208(A) issue in 13th Floor. and rejected the excess interest.
148	SRPL/B/149	BANSH NARAYAN GUPTA	24/07/2021	7,270,980	7,268,531	-	-	-	-	-	0.50%	-	2,449	-	The Claimant has calculated excess interest hence rejected.
149	SRPL/B/150	MEENAKSHI GARG	20/07/2021	7,946,892	7,839,838	-	-	-	-	-	0.54%	49,796	57,258	-	The Claimant claimed principal Rs. 5066284/- where as BB Agreement of Flat having Flat cosr of Rs. 5031200/- diff Rs. 35084 less from the principal and excess interest Rs.4783/- . Hence rejected. Further an amount of R. 33184/- not shown in records of the CD kept as contigent amount of claim.
150	SRPL/B/151	SATYA NARAYAN MISHRA	20/07/2021	7,240,144	7,238,093	-	-	-	-	-	0.50%	-	2,051	-	The Claimant has calculated excess interest hence rejected.
151	SRPL/B/152	VIJAY LAXMI GAUTAM AND PYARE LAL GAUTAM	17/07/2021	4,621,138	4,621,138	-	-	-	-	-	0.32%	-	-	-	
152	SRPL/B/153	SACHIN MAHAJAN AND RAJNI DAWAR	18/07/2021	6,869,776	6,784,721	-	-	-	-	-	0.47%	-	85,055	-	

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			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
153	SRPL/B/154	PRAMOD SAXENA & GEETIKA SRIVASTAVA	19/07/2021	6,695,171	6,693,951	-	-	-	-	0.46%	-	-	1,220		The Claimant has calculated excess interest hence rejected.
154	SRPL/B/155	SURENDRA SINGH DANGWAL	24/07/2021	3,120,403	3,118,313	-	-	-	-	0.22%	-	-	2,090		The Claimant has calculated excess interest hence rejected.
155	SRPL/B/156	PARVEZ AKHTAR	26/07/2021	7,924,550	7,924,550	-	-	-	-	0.55%	-	-	-		
156	SRPL/B/157	Necraj Kumari & Arun Kumar Yadav	19/07/2021	2,096,381	2,096,346	-	-	-	-	0.14%	-	-	35		The Claimant has calculated excess interest hence rejected.
157	SRPL/B/158	Spire Reality Solution	26/07/2021	7,154,650	7,154,650	-	-	-	-	0.49%	-	-	-		
158	SRPL/B/159	Ankit Mohita & Meghna Singhal	20/07/2021	7,079,707	7,079,999	-	-	-	-	0.49%	-	-	8,708		The Claimant has calculated excess interest hence rejected.
159	SRPL/B/160	SHWETA SINGH DIXIT AND NISHANT DIXIT	19/07/2021	1,849,274	1,849,274	-	-	-	-	0.13%	-	-	-		
160	SRPL/B/161	NITIN TYAGI	22/07/2021	7,086,961	7,083,148	-	-	-	-	0.49%	-	-	3,813		The Claimant has calculated excess interest hence rejected.
161	SRPL/B/162	PRAMOD KUMAR TIWARI & Alka Tiwari	19/07/2021	5,903,301	5,899,295	-	-	-	-	0.41%	-	-	4,006		The Claimant has calculated excess interest hence rejected.
162	SRPL/B/163	SAVITA NAGAR	20/07/2021	5,605,882	5,603,559	-	-	-	-	0.39%	-	-	2,323		The Claimant has calculated excess interest hence rejected.
163	SRPL/B/164	DEEPIKA GUPTA AND HANSLATA GUPTA	19/07/2021	6,914,118	6,913,018	-	-	-	-	0.48%	-	-	1,100		The Claimant has calculated excess interest hence rejected.
164	SRPL/B/165	BALRAM SHARMA AND MITHLESH SHARMA	20/07/2021	8,912,336	8,912,069	-	-	-	-	0.61%	-	-	267		The Claimant has calculated excess interest hence rejected.
165	SRPL/B/166	SHEKHAR BHADAURIA AND AARTI BHADAURIA	20/07/2021	4,191,659	4,183,463	-	-	-	-	0.29%	-	-	8,196		The Claimant has calculated excess interest hence rejected.
166	SRPL/SHOP/167	Kamlesh Sharma & Raj kumar Sharma	17/07/2021	2,641,327	2,641,327	-	-	-	-	0.18%	-	-	-		
167	SRPL/SHOP/168	Pawan Kumar Gupta	27/07/2021	1,705,174	1,701,728	-	-	-	-	0.12%	-	-	3,446		The Claimant has calculated excess interest hence rejected.
168	SRPL/SHOP/169	Anurag Ranjan	27/07/2021	593,721	593,721	-	-	-	-	0.04%	-	-	0		
169	SRPL/SHOP/170	Rakesh Gupta	05/08/2021	2,046,575	2,040,658	-	-	-	-	0.14%	-	-	5,917		The Claimant has calculated excess interest hence rejected.
170	SRPL/SHOP/171	Vishnu Prasad Pandey	24/07/2021	1,974,917	1,974,917	-	-	-	-	0.14%	-	-	(0)		
171	SRPL/A/172	Sudhir Kumar Gupta	24/07/2021	9,280,635	2,594,076	-	-	-	-	0.18%	-	-	6,686,559		Cash Receipt of Rs. 1000000/- date 27-7-13, 1500000/- 13-8-13, 500000/- 20-11-13 & Rs. 1150000/- 08-7-14 in total cash receipt of Rs. 4150400/- and interest there upon is Rs.2536139/- i.e Rs. 6686599/- Further after various reminder the claimant didnot provided the affidavit for cash receipts. Hence Rejected.
172	SRPL/ALT/173	ALT SAHKARI AWAS SAMITI LIMITED***	26/07/2021	882,711,821	-	-	-	-	-	0.00%	882,711,821	-	-		
173	SRPL/SHOP/174	Praveen Gupta	26/07/2021	1,513,013	1,509,791	-	-	-	-	0.10%	-	-	3,222		The Claimant has calculated excess interest hence rejected.
174	SRPL/A/175	GEETA WAHI	07/10/2021	7,255,410	-	-	-	-	-	0.00%	7,255,410	-	-		The Claimant has not provided Builder Buyer agreement/ Alloment Letter, Bank Statement and Interest calculation working. Further the claimant in Form CA claimed Rs. 7255410/- and as per CD records the amount received from the claimant was Rs. 5738661 and Cash receipts of Rs. 100000/- and Claimant didnot submitted payment receipts, affidavit for cash receipts and BBA.
175	SRPL/A/176	Hemant Vashishth	25/07/2021	10,030,497	9,012,618	-	-	-	-	0.62%	1,017,879	-	-		The Claimant has not provided payment receipts of Rs. 651454/- and bank statement in support.
176	SRPL/A/177	Gaurav Arora	06/08/2021	4,525,129	4,506,693	-	-	-	-	0.31%	-	-	18,436		The Claimant has calculated excess interest hence rejected.
177	SRPL/B/178	Bhupender Gaur	27/07/2021	3,810,000	3,810,000	-	-	-	-	0.26%	-	-	-		
178	SRPL/B/179	Anurag Jain	26/07/2021	4,618,126	4,618,126	-	-	-	-	0.32%	-	-	-		
179	SRPL/C/180	Kiran Mittal	31/07/2021	3,250,121	3,249,166	-	-	-	-	0.22%	-	-	955		The Claimant has calculated excess interest hence rejected.
180	SRPL/C/181	Sonali Mittal	31/07/2021	2,836,745	2,836,745	-	-	-	-	0.20%	-	-	-		
181	SRPL/C/182	Anju Jain	25/07/2021	2,064,282	2,064,282	-	-	-	-	0.14%	-	-	-		The Claimant has not submitted the hard copy of affidavit in support of cash payment receipts of Rs. 10,00,000/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received from the claimant.
182	SRPL/C/183	Sandeep Jain	07/08/2021	153,606	153,606	-	-	-	-	0.01%	-	-	-		
183	SRPL/B/184	Manika Semwal & Parth Semwal	03/09/2021	4,154,611	4,154,611	-	-	-	-	0.29%	-	-	-		
184	SRPL/A/185	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		The Claimant being a contractor under the project and claimed these units as consideration out of such contract between AKG Associates and CD. NOW AKG has withdrawn his bill hence the claim does not exist.
185	SRPL/A/186	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
186	SRPL/A/187	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
187	SRPL/A/188	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
188	SRPL/A/189	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
189	SRPL/A/190	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
190	SRPL/A/191	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
191	SRPL/A/192	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
192	SRPL/A/193	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
193	SRPL/A/194	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
194	SRPL/A/195	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178		
195	SRPL/B/196	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
196	SRPL/B/197	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
197	SRPL/B/198	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
198	SRPL/B/199	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
199	SRPL/C/200	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
200	SRPL/C/201	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		

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			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
201	SRPL/C/202	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
202	SRPL/C/203	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
203	SRPL/C/204	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
204	SRPL/C/205	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
205	SRPL/C/206	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
206	SRPL/C/207	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534		
207	SRPL/SHOP/208	Rakesh Kumar sharma	07/09/2021	554,466	554,466	-	-	-	-	0.04%	-	-	-		
208	SRPL/C/209	Meenu	24/07/2021	4,911,431	4,894,658	-	-	-	-	0.34%	-	-	16,773	The Claimant has calculated excess interest hence rejected.	
209	SRPL/A/210	Arvind Shukla & Asha Shukla	28/09/2021	3,195,813	3,187,391	-	-	-	-	0.22%	-	-	8,422	The Claimant has calculated excess interest hence rejected.	
210	SRPL/B/211	Vinay Bhushan Gupta	28/09/2021	927,406	-	-	-	-	-	0.00%	912,740	-	14,666	The Claimant has surrender the unit/flat no. B-1208 and The CD has issued the same flat to another person/allottee.	
211	SRPL/B/212	Boski Nirwan Rana	21/07/2021	8,453,439	8,453,439	-	-	-	-	0.58%	-	-	-		
212	SRPL/C/213	Jyoti Jain & Siddhaarth Jain	29/09/2021	4,967,648	4,967,648	-	-	-	-	0.34%	-	-	-		
213	SRPL/B/214	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	1,879,946	-	-	-	-	-	0.00%	-	-	1,879,946	The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor.	
214	SRPL/B/215	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	2,118,073	-	-	-	-	-	0.00%	-	-	2,118,073		
215	SRPL/B/216	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	1,808,704	-	-	-	-	-	0.00%	-	-	1,808,704		
216	SRPL/B/217	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	1,927,357	-	-	-	-	-	0.00%	-	-	1,927,357		
217	SRPL/B/218	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,596,005	-	-	-	-	-	0.00%	-	-	3,596,005		
218	SRPL/B/219	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,596,005	-	-	-	-	-	0.00%	-	-	3,596,005		
219	SRPL/B/220	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,596,005	-	-	-	-	-	0.00%	-	-	3,596,005		
220	SRPL/B/221	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,177,773	-	-	-	-	-	0.00%	-	-	3,177,773		
221	SRPL/B/222	Prabhuprem Buildcon Pvt Ltd	13/09/2021	9,500,000	-	-	-	-	-	0.00%	-	-	9,500,000	The claim could not be verified in the absence of desired documents	
222	SRPL/B/223	Prabhuprem Buildcon Pvt Ltd	13/09/2021	-	-	-	-	-	-	0.00%	-	-	-		
223	SRPL/B/224	Prabhuprem Buildcon Pvt Ltd	13/09/2021	-	-	-	-	-	-	0.00%	-	-	-		
224	SRPL/B/225	Prabhuprem Buildcon Pvt Ltd	13/09/2021	-	-	-	-	-	-	0.00%	-	-	-		
225	SRPL/A/226	Deepak Singhal	23/08/2021	5,672,495	-	-	-	-	-	0.00%	-	-	5,672,495	The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor.	
226	SRPL/A/227	Deepak Singhal	23/08/2021	5,426,112	-	-	-	-	-	0.00%	-	-	5,426,112		
227	SRPL/A/228	Deepak Singhal	23/08/2021	4,922,760	-	-	-	-	-	0.00%	-	-	4,922,760		
228	SRPL/A/229	Deepak Singhal	23/08/2021	5,426,112	-	-	-	-	-	0.00%	-	-	5,426,112		
229	SRPL/A/230	Deepak Singhal	23/08/2021	5,426,112	-	-	-	-	-	0.00%	-	-	5,426,112		
230	SRPL/A/231	M/S Floyd Media	23/08/2021	6,153,525	-	-	-	-	-	0.00%	-	-	6,153,525		
231	SRPL/C/232	M/S Floyd Media	23/08/2021	3,129,759	-	-	-	-	-	0.00%	-	-	3,129,759		
232	SRPL/C/233	M/S Floyd Media	23/08/2021	3,475,385	-	-	-	-	-	0.00%	-	-	3,475,385		
233	SRPL/C/234	M/S Floyd Media	23/08/2021	3,129,759	-	-	-	-	-	0.00%	-	-	3,129,759		
234	SRPL/B/235	M/S Psychedelic Levels	24/08/2021	3,219,896	-	-	-	-	-	0.00%	-	-	3,219,896		
235	SRPL/B/236	M/S Psychedelic Levels	24/08/2021	3,753,711	-	-	-	-	-	0.00%	-	-	3,753,711		
236	SRPL/B/237	M/S Psychedelic Levels	24/08/2021	3,699,375	-	-	-	-	-	0.00%	-	-	3,699,375		
237	SRPL/B/238	M/S Psychedelic Levels	24/08/2021	2,503,807	-	-	-	-	-	0.00%	-	-	2,503,807		
238	SRPL/C/239	M/S Psychedelic Levels	24/08/2021	388,090	-	-	-	-	-	0.00%	-	-	388,090		
239	SRPL/C/240	M/S Psychedelic Levels	24/08/2021	3,812,259	-	-	-	-	-	0.00%	-	-	3,812,259		
240	SRPL/C/241	Vipin Kumar Jain	24/08/2021	2,074,404	-	-	-	-	-	0.00%	-	-	2,074,404		
241	SRPL/C/242	Vipin Kumar Jain	24/08/2021	2,503,807	-	-	-	-	-	0.00%	-	-	2,503,807		
242	SRPL/C/243	DD Enterprises Pvt Ltd	23/08/2021	5,993,342	-	-	-	-	-	0.00%	-	-	5,993,342		
243	SRPL/C/244	Praveen Jain	23/08/2021	1,079,141	-	-	-	-	-	0.00%	-	-	1,079,141		
244	SRPL/C/245	Praveen Jain	23/08/2021	2,119,817	-	-	-	-	-	0.00%	-	-	2,119,817		
245	SRPL/A/246	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	The RP asked to submit documents through email dated 28-09-2021 and in respond the Claimant seek time to deposit the same till 5-10-2021 but till today we did not received the documents in support of their claims. The claim could not be verified in the absece of the document.	
246	SRPL/A/247	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356		
247	SRPL/A/248	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356		
248	SRPL/A/249	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356		
249	SRPL/A/250	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356		
250	SRPL/A/251	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356		
251	SRPL/A/252	Kishan Batra	05/10/2021	6,390,633	-	-	-	-	-	0.00%	-	-	6,390,633	The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor.	
252	SRPL/A/253	Sandeep Batra	05/10/2021	3,728,470	-	-	-	-	-	0.00%	-	-	3,728,470		
253	SRPL/A/254	Kishan Batra	05/10/2021	6,286,165	-	-	-	-	-	0.00%	-	-	6,286,165		
254	SRPL/A/255	Sangeeta Batra	05/10/2021	4,684,662	-	-	-	-	-	0.00%	-	-	4,684,662		
255	SRPL/A/256	Sangeeta Batra	05/10/2021	5,012,261	-	-	-	-	-	0.00%	-	-	5,012,261		
256	SRPL/C/257	Sarika Jain & Parag Jain	05/10/2021	3,582,197	-	-	-	-	-	0.00%	-	-	3,582,197		
257	SRPL/C/258	Sarika Jain & Parag Jain	05/10/2021	3,436,320	-	-	-	-	-	0.00%	-	-	3,436,320		
258	SRPL/C/259	Sarika Jain	05/10/2021	3,863,362	-	-	-	-	-	0.00%	-	-	3,863,362		
259	SRPL/B/260	Poonam Jain	05/10/2021	3,033,762	-	-	-	-	-	0.00%	-	-	3,033,762		

S.NO	Claim No	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
260	SRPL/C/261	Foonam Jain	05/10/2021	2,411,605	-	-	-	-	-	0.00%	-	-	2,411,605		
261	SRPL/C/262	Foonam Jain	05/10/2021	3,303,349	-	-	-	-	-	0.00%	-	-	3,303,349		
262	SRPL/C/263	Manju Jain	08/10/2021	4,240,077	-	-	-	-	-	0.00%	-	-	4,240,077		
263	SRPL/C/264	Vineet Kumar Mittal	10/10/2021	1,100,000	1,100,000	-	-	-	-	0.08%	-	-	-		The RP Observe the case of double allotment on the part of CD. Flat No. C-1007 also issued to Vishnu Prasad Pandey, Allotment letter provide by both the party and receipts whereas the Claimant paid the amount to the CD hence claim admitted.
264	SRPL/C/265	Om Prakash Nagar	10/10/2021	872,452	-	-	-	-	-	0.00%	-	-	872,452		The Claimant rcvd endorsement from Jagat Singh agst. rent payable by the CD of Rs. 773000/- as per the record of the CD.
265	SRPL/B/266	Karan Gupta	12/11/2021	822,521	-	-	-	-	-	0.00%	822,521	-	-		The Claimant has cancelled the unit as per the record of the CD hence kept as contingent claim.
266	SRPL/C/267	Shreeya Shukla & Naina Shukla	30/12/2021	2,996,973	2,996,973	-	-	-	-	0.21%	-	-	-		
267	SRPL/C/268	Shuchi Shukla & Naina Shukla	21/01/2022	118,608	118,608	-	-	-	-	0.01%	-	-	-		
268	SRPL/C/269	Ankur Agarwal	18/01/2022	2,577,370	2,577,370	-	-	-	-	0.18%	-	-	-		
269	SRPL/B/270	Tarun Kumar	14/12/2021	5,191,697	5,191,697	-	-	-	-	0.36%	-	-	-		
270	SRPL/A/271	Pankaj Jain	24/01/2022	800,000	800,000	-	-	-	-	0.06%	-	-	-		
271	SRPL/C/272	Anuj Kumar Garg	13/12/2021	1,033,333	1,033,333	-	-	-	-	0.07%	-	-	-		
272	SRPL/C/273	Jyotsna Bansal	24/01/2022	2,007,116	2,007,116	-	-	-	-	0.14%	-	-	-		
273	SRPL/A/274	Devendra Kumar Pandey	01/02/2022	5,053,394	5,053,394	-	-	-	-	0.35%	-	-	-		
274	SRPL/C/275	Nikhil Verma	04/02/2022	3,264,814	3,264,814	-	-	-	-	0.23%	-	-	-		Claimant made payment to BMW on the written request of CD.
275	SRPL/A/276	Noida Publicity Agency	24/01/2022	14,880,635	9,710,455	-	-	-	-	0.67%	-	-	5,170,180		
276	SRPL/B/277	Mintu Kumari Gupta	02/08/2022	8,306,908	6,070,767	-	-	-	-	0.42%	-	-	2,236,141		
277	SRPL/B/278	Sunil Kumar Prasad	24/03/2022	7,398,812	7,398,812	-	-	-	-	0.51%	-	-	-		
		<b>Total</b>		<b>2,334,732,238</b>	<b>1,052,908,667</b>	-	-	-	-	<b>72.60%</b>	<b>989,441,488</b>	-	<b>342,387,077</b>		

**REMARKS**

Percentage (%) in CoC 72.60 %

- 1 Present list is subject to further modifications based upon the receipt of additional claims/ removal of defects by the existing claimants / receipt of information from the ex-management / orders of the adjudicating authority.
- 2 The Claim of ALT Sakhari Awas Samiti Limited "a Society of 182 members" is kept in abeyance from voting vide order dated 27.08.2021 by the Hon'ble NCLT Court -IV, New Delhi.
- 3 All the claimant(s) kept under contingent / verification are notified via email to remove defects.

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CMA Sandeep Goel  
Resolution Professional  
Sarvottam Reason Private limited (Undergoing CIR Process)

Date: 12-04-2022

Place: New Delhi